

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2249

ANSWERED ON:06.08.2010

CORRUPTION IN CPWD

Laguri Shri Yashbant Narayan Singh;Vasava Shri Mansukhbhai D.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Central Public Works Department (CPWD) officials were caught red-handed while seeking illegal gratification from the contractors;

(b) if so, the number of such incidents reported during the last three years; and

(c) the action taken/to be taken against these officials as per the punishment recommended by the Central Vigilance Commission (CVC)?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a) & (b): Yes, Madam, 9 incidents have been reported.

(c): After due investigations by CBI, wherever charges are proved, the officers are prosecuted in the Court of Law in accordance with the advice of Central Vigilance Commission (CVC).